Annexure-7

Name of the corporate debtor: TYSON RETAIL SERVICES PRIVATE LIMITED Date of commencement of liquidation: 22.12.2022 Order received on 26.12.2022 List of stakeholders as on: 24.02.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

- 1	- 1		Category of stakeholders	Identification No.	Details of claim received								Amount of contingen		Amount of claim	Amount of claim	Remarks , if any	
•			(preference shareholders / equity shareholders / partners / others)		of receipt	claimed	of claim admitted	e of claim	covered by lien or attachment pending disposal	lien / attachment removed? (Yes/No)	guarantee	% share in total amount of claims admitted	t claim	mutual dues, that may be set off	rejecte d	under verificatio n	•	
		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	